NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : TCP/52/ (IB)/2017

NAME OF THE PETITIONER(S)

: DHIRAJ BIHARI JHA

NAME OF THE RESPONDENT(S)

: NIDUS ADVERTISING & MARKETING PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. EZHUMALAI counsel for Prespondent.

2) Penahalad Bhat For R. Panthasorathy

Counsel Jo! Potitioner

ORDER

Counsels representing both the parties are present and prayed for time for making submissions. Time is enlarged at request. Put up on 11.01.2018.

-Sd-S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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